

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :17/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	Misc. Application	426/2020	RAJENDRA AGGRAWAL Vs. SEBI (Main Matter Number :SEBI Appeal/0000552/2019)	Advocate J.M. Bhalgat
A/W	SEBI Appeal	507/2019	Sanjay Jain Vs. SEBI	Kishor Sathapak, Adv- i/b-Mindspright Legal Mr. Chirag Bavsar, Advocate- i/b MDP
A/W	SEBI Appeal	508/2019	Radha Govind Lashkari and Anr. Vs. SEBI	Kishor Sathapak, Adv- i/b Mindspright Legal Mr. Chirag Bavsar, Advocate- i/b MDP
A/W	SEBI Appeal	509/2019	Sunita Devi Garg Vs. SEBI	Mindspright Legal
A/W	SEBI Appeal	514/2019	Divya Sushilkumar Shah Vs. SEBI	Parinati Jain, CS,
	Sub Matter(Disposed) : Misc. Application/0000055/2021			
A/W	SEBI Appeal	515/2019	Mrs. Manju Mutha and Anr. Vs. SEBI	Vikas Bengani, Advocate

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A/W	SEBI Appeal	545/2019	Girraj Kishore Agrawal Vs. SEBI	Deepak Dhane,Adv.i/b Profess Law Associates Chirag Bhavsar,Adv. i/b MDP and Partners
A/W	SEBI Appeal	552/2019	Rajendra Aggarwal Vs. SEBI	J M Bhalgat, Advocate
	Sub Matter :	Misc. Application/0000426/2020		
A/W	SEBI Appeal	600/2019	Shanti Pinto Vs. SEBI	Mr. Vinay Chauhan,Advocate-i/bCorp orateLChambers Chirag Bavsar, advocate- i/b- MDP
	Sub Matter(Disposed) :	Misc. Application/0000545/2020		
A/W	SEBI Appeal	607/2019	DHIREN KAPADIA Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr Vishal Kanade, Advocate - MDP AND Partners
	Sub Matter(Disposed) :	Misc. Application/0000427/2020		
A/W	SEBI Appeal	611/2019	Mr. Jayesh Sampat AND Anr. Vs. SEBI	Ms. Rinku Valanju, Advocate Mr. Vishal Kanade, Advocatei/b MDP AND Partners
A/W	SEBI Appeal	612/2019	Glint Infracprojects Pvt. Ltd. Vs. SEBI	Mr. Vinay Chauhan Advocatei/b Ms. Aishwarya Shubha Mr. Kumar Desai, Advocate- i/b MDP and Partners
A/W	SEBI Appeal	30/2020	Dinesh Ghevariya Vs. SEBI	Shah and Ramaiya, Chartered Accountants
	Sub Matter(Disposed) :	Misc. Application/0000423/2020		

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A/W	SEBI Appeal	67/2020	Suresh Chandra Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Kumar Desai, Advocate- i/b MDP and Partners
Sub Matter(Disposed) : Misc. Application/0000424/2020				
A/W	SEBI Appeal	68/2020	Jigneshkumar Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Vishal Kanade, Advocate i/b MDP AND Partners
Sub Matter(Disposed) : Misc. Application/0000425/2020				

526-ADM-COURTCODE-TIJARIASYNCHRONIZED-AT-11.10 AM

2	SEBI Appeal	586/2021	Grishma Securities Ltd. and Ors. Vs. SEBI	Visesha Law Services
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527-ADM-COURTCODE-STRICTCOMPLIANCE-AT-11.15 AM

3	Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
	Misc. Application	979/2021	JK Paper Limited-Delay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
Sub Matter : Misc. Application/0000978/2021				
Sub Matter : Misc. Application/0000979/2021				

94-ADMISSION-COURTCODE-MPSREQUIREMENT-AT11.20 A.M.

4	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter : Misc. Application/0001119/2021				

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	Sub Matter :	Misc. Application/0001120/2021		
5	SEBI Appeal	597/2021	JAVERI COMMODITIES AND OTHERS Vs. SEBI	OSWAL PVT. LTD. ABH Law LLP
	Sub Matter :	Misc. Application/0001121/2021		
	Sub Matter :	Misc. Application/0001122/2021		
6	SEBI Appeal	598/2021	RAJENDRAKUMAR JAIN AND OTHERS Vs. SEBI	GOPILAL
	Sub Matter :	Misc. Application/0001123/2021		
	Sub Matter :	Misc. Application/0001124/2021		
	Misc. Application	1119/2021	OSWAL SHARES AND SECURITIES LTD AND ORS- URGENCY APP Vs. SEBI	ABH Law LLP
	Misc. Application	1120/2021	OSWAL SHARES AND SECURITIES LTD AND ORS- STAY APP Vs. SEBI	ABH Law LLP
	Misc. Application	1121/2021	JAVERI COMMODITIES AND ORS- APPLICATION Vs. SEBI	OSWAL PVT. LTD. URGENCY ABH Law LLP
	Misc. Application	1122/2021	JAVERI COMMODITIES AND ORS- STAY APP Vs. SEBI	OSWAL PVT. LTD. ABH Law LLP

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6	Misc. Application	1123/2021	RAJENDRAKUMAR GOPILAL JAIN AND ORS- URGENCY APP Vs. SEBI	ABH Law LLP
	Misc. Application	1124/2021	RAJENDRAKUMAR GOPILAL JAIN AND ORS- STAY APP Vs. SEBI	ABH Law LLP
7	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter :	Misc. Application/0001126/2021		
	Sub Matter :	Misc. Application/0001127/2021		
	Misc. Application	1127/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS -STAY APP Vs. SEBI	ABH Law LLP
	(Main Matter Number :SEBI Appeal/0000600/2021)			
<u>528-ADM-COURTCODE-MARECTIFICATION-AT-11.25 AM</u>				
8	Misc. Application	1000/2021	IGL FINANCE LTD. AND ANR-RECTIFICATION Vs. SEBI AND ORS.	Bellator Legal
	(Main Matter Number :SEBI Appeal/0000256/2018)			
	Misc. Application	1001/2021	IGL FINANCE LTD. AND ANR-RECTIFICATION Vs. SEBI AND ORS.	Bellator Legal
	(Main Matter Number :SEBI Appeal/0000257/2018)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>222-PARTHEARD-COURTCODE-NONCOMPLIANCE-11.30AM</u>				
9	SEBI Appeal	166/2018	Prayag Infotech Hi-Rise Limited and Ors. Vs. SEBI	NimayDave,Adv i/b Alliance Law Mustafa Doctor,Sr.Adv. i/b The Law Point
A/W	SEBI Appeal	485/2018	Prayag Infotech Hi-Rise Limited and Ors. Vs. SEBI	Aparna Wagle, Adv. i/b Alliance Law Anubhav Ghosh, Adv. i/b The Law Point
<u>231-ADMDISPOSAL-COURTCODE-MISUSEFUNDSSCRA-11.50 A.</u>				
10	SEBI Appeal	533/2020	NNM Securities Pvt. Ltd. Vs. SEBI	Mr. Kamal Agrawal, FCA MKA
	Sub Matter :		Misc. Application/0000442/2020	
	Sub Matter :		Misc. Application/0000441/2020	
	Misc. Application	441/2020	NNM SECURITIES LTD. Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000533/2020)	
	Misc. Application	442/2020	NNM SECURITIES LTD. Vs. SEBI	
			(Main Matter Number :SEBI Appeal/0000533/2020)	
<u>302-DISPOSAL-COURTCODE-PFUTPDEBAR-AT 12 NOON</u>				
11	SEBI Appeal	360/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Poin
	Sub Matter :		Misc. Application/0000369/2020	
A/W	SEBI Appeal	361/2020	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
	Sub Matter :		Misc. Application/0000547/2021	

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	Misc. Application	369/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000360/2020)				
	Misc. Application	547/2021	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
(Main Matter Number :SEBI Appeal/0000361/2020)				

265-ADMDISPOSAL-COURTCODE-EXPARTEREVOKE-AT12.10.M

12	IRDA Appeal	1/2021	Confiance International Reinsurance Broker LLC Anr Vs. IRDA	Mr. Amrut Joshi, Advocate Mr. Mustafa Doctor, Senior Advocate
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431-ADMDISPOSAL-COURTCODE-CASHFO-AT12.20P.M.

13	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
A/W	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
A/W	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
A/W	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

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<u>157-ADM DISPOSAL-COURTCODE-TAMPERDTMS-AT12.25P.M.</u>				
14	SEBI Appeal	129/2021	Vupadhyaylu Sasidhar Vs. SEBI	Mr. Nasir Mohammed, Advocate Ms. Nidhi Singh, Advocate
<u>220-ADMDISPOSAL-COURTCODE-PCLRECOVERY-AT12.35P.M.</u>				
15	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate